

IN THE HIGH COURT OF BOMBAY AT GOA**LD-VC-CW-312-2020**

The Goa Foundation Petitioner
Versus
State of Goa & Others Respondents

Ms. Norma Alvares with Ms. Anamika Gode, Advocates for the Petitioner.

Ms. Maria Correia, Additional Government Advocate for the State.

Mr. R.G. Ramani and Mr. Pranav Kakodkar, Advocates for Respondent No. 8.

Mr. Ashwin D. Bhobe, Advocate for Respondent No. 9.

**Coram:- M.S. SONAK &
M.S. JAWALKAR, JJ.**

Date:- 1st December, 2020

P.C.

At the request of Mr. Bhobe, the learned Counsel appearing on behalf of respondent no. 9 and Ms. Correia, the learned Additional Government Advocate appearing on behalf of the State, we grant further three weeks time to file response to this Petition. Similarly, even the respondent no. 8-Panchayat is granted three weeks time to file response.

2. We now post this matter for further consideration on 11.01.2021, since, Mr. Bhobe, the learned Counsel for

respondent no. 9 reiterates that presently, there is no activity going at the site.

M.S. JAWALKAR, J.

M.S. SONAK, J.

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